

Central Administrative Tribunal

Principal Bench

R.A. 89/1990

IN

O.A. 259/1988

New Delhi, this the day of 19th April, 2001.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)
Hon'ble Shri Govindan S. Tampi, Member(A)

Shri Jagdish Prasad.
S/o Shri Ganga Charan
R/o Boer, Qasmabad,
District Budaun.
(None)

...Applicant.

Versus

1. Union of India through
the Secretary (Posts),
Communications Ministry,
New Delhi.
2. The Supdt: Post Offices,
Budaun Distt. Budaun
(By Advocate:None) ...Respondents

ORDER(Oral)

By Smt. Lakshmi Swaminathan, Vice-Chairman(J)

None for the parties, even on the second call. It is seen that none had appeared on the previous date i.e. 10.4.2001. Accordingly, RA 89/1990 filed by the applicant is dismissed.

(Govindan S. Tampi)
Member(A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman(J)

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